

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.
O.A NO. 810 of 1992.

Between

Dated: 22.9.1992.

J. Venkata Rao *Applicant no 2*
J. Sivananda (Impleaded as party to the order) *Applicant 3*
J. Sivananda (filed the Tribunal on 22-9-92)
in OA 810/92 And

1. The General Manager, S.E.Railway, Cotton Bridge, Calcutta.
2. Chief Personnel Officer, S.E.Railway, Cotton Bridge, Calcutta.
3. Divisional Railway Manager, S.E.Railway, Visakhapatnam.

Respondents.

Counsel for the Applicants : Sri. G. Vasantha Rayudu
Counsel for the Respondents : Sri. N.R. Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. T. Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

During the course of hearing it was brought to our notice that in certain cases, Type-II quarters are allotted to the ward or wife of the employee though the said employee had been appointed in Gr. 'D' service. All the said cases that are said to have been allotted Type-II quarters are narrated at page Nos 6 and 7 of the OA. In view of the allegations contained in pages 6 & 7 in the OA Mr. Devaraj wants some time to have full instructions from the respondents. List this OA for admission hearing on 26.10.1992.

During the course of hearing Mr. Devaraj maintained in his arguments that this OA is not maintainable as the applicant herein is not an aggrieved party and as his son is the aggrieved party. In view of the importance of the matter we permit the applicant to implead his son as the second applicant to this OA and to cause all consequential amendments to the OA within one week from today. Failing which list this OA for rejection.

Interim orders dated 18.9.1992 are extended up to 27.10.92.

S-28/9/92
Deputy Registrar (Judl.)

Copy to:-

1. The General Manager, S.E.Railway, Cotton Bridge, Calcutta-43.
2. Chief Personnel Officer, S.E.Railway, Cotton Bridge, Calcutta-43.
3. Divisional Railway Manager, S.E.Railway, Visakhapatnam.
4. One copy to Sri. G. Vasantha Rayudu, advocate, 16.8-240/10, Ashraf-nagar, Malakpet, Hyd-24.
5. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

O.A. 810/42

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. SALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 22/9/1992

ORDER / JUDGMENT

R.A. / C.A. / M.A. No.

In

O.A. No.

810/42

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

